

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 158 OF 2024**

**IN THE MATTER OF:**

News Item titled “Soil dumping: Umiam river cries for help” appearing in the shillontimes.com dated 26.05.2024.

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Filed on: 25.05.2026  
New Delhi

Filed by

*Enatoli*

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO.158/2024

(Earlier O.A. No. 731/2024/PB)

**IN THE MATTER OF:-**

News Item titled "Soil dumping: Umiam river cries for help" appearing in the shillongtimes.com dated 26.05.2024

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.1-  
MEGHALAYA STATE POLLUTION CONTROL BOARD  
(MSPCB) IN COMPLIANCE OF ORDERS DATED 30.01.2026  
AND 24.04.2026**

I, **Dr. George Hagi Chyrmang**, s/o (L) D. Kyndiah, aged about 45 years, having office at Lumpyngngad, Shillong, Meghalaya, 793014, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board (MSPCB), and as such in my official capacity, I am well conversant with the facts and records of the case and hence competent and authorized to swear this Affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.



2. That the Hon'ble Tribunal was pleased to pass an Order dated 24.04.2026, wherein, inter alia, the following direction was issued:

*“On uploading of the affidavit of Respondent No.5 on the website of this Tribunal, Respondent No.1 – MSPCB is directed to verify the compliance status and file its report at least one day before the next date of hearing fixed.”*

3. That, in compliance with the aforesaid direction of the Hon'ble Tribunal, the Board conducted an inspection/verification on 07.05.2026 at the site of M/s Oriental Star Luxury Resort, adjacent to Wah Lwu stream, East Khasi Hills District, Meghalaya, to verify the claims made in the affidavit dated 23.04.2026 filed by Respondent No.5.

4. That during the inspection, it was observed that both the retaining walls referred to in the affidavit of Respondent No.5 had been constructed using reinforced concrete and stone masonry, and the construction methodology appeared adequate for slope stabilization and erosion control. No fresh dumping of soil or boulders was observed along the bank of Wah Lwu stream and the stream water downstream was found clear of mud and boulders. Accordingly, the structural compliance in terms of the affidavit filed by Respondent

MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong




No.5 was found to have been substantially complied with during the verification inspection conducted by the Board.

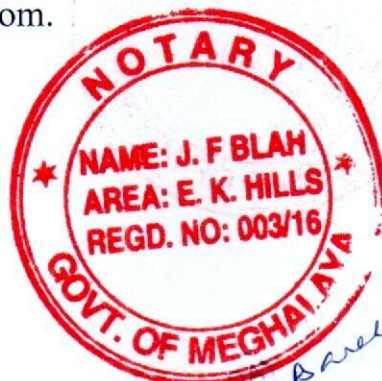
5. That, however, certain exposed/bare slopes above and adjacent to the retaining walls were observed, which may be vulnerable to erosion during heavy rainfall or other natural events. Accordingly, in order to ensure additional long-term environmental protection and further strengthening of the slope stabilization measures, it has been recommended that vegetative slope stabilisation measures, including plantation of deep-rooted native species and grass cover, be undertaken for long-term soil stabilisation and erosion control.
6. That a copy of the inspection/verification report dated 07.05.2026 is annexed herewith and marked as *Annexure R-1*.
7. That the statements made hereinabove are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

Date: 25/5/26

Place: Shillong

Identified by:-

  
(Miss. P. S. Barch)  
(Advocate)



SOLENNLY AFFIRMED BEFORE ME THIS  
ON 25/5/26 THE DEPONENT IS IDENTIFIED BY P.S. Barch  
I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT  
ARE READ ORDER AND EXPLAINED TO THE  
DEPONENT WHO VERIFIED THE SAME BEFORE ME  
J. F. BLAH  
NOTARY  
East Khasi Hills District  
Government of Meghalaya

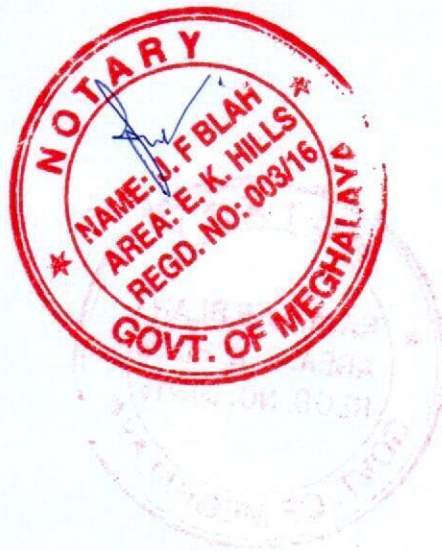
  
**DEPONENT**  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong

VERIFICATION

I, **Dr. George Hagi Chyrmang**, aged about 45 years, serving as Member Secretary, Meghalaya State Pollution Control Board (MSPCB), Respondent No. 1, having office at Lumpyngngad, Shillong, Meghalaya, 793014, do hereby state that I have submitted this Affidavit on solemn affirmation and oath. I have verified that the facts are true to the best of my personal knowledge and belief. I have not suppressed any material fact known to me and relevant to this matter.

Date: *25.05.2026*

Place: *Shillong*



  
**DEPONENT**  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong

**MEGHALAYA STATE POLLUTION CONTROL BOARD, SHILLONG**

**REPORT ON COMPLIANCE VERIFICATION IN PURSUANCE TO THE ORDER OF THE  
NATIONAL GREEN TRIBUNAL (EASTERN ZONE, KOLKATA)**

**Ref:** Original Application No.158/2024/EZ (Earlier OA No.731/2024/PB)

**Sub:** Compliance verification of the affidavit filed by M/s Oriental Star Luxury Resort in pursuant to the NGT order dated 24.04.2026.

**Inspection Conducted On:** 07th May 2026

**Location:** M/s Oriental Star Luxury Resort construction site, adjacent to Wah Lwu stream (tributary of Umiam River), East Khasi Hills District, Meghalaya.

**Inspecting Authority:** Meghalaya State Pollution Control Board (MSPCB) in compliance with the direction of the Hon'ble NGT dated 24.04.2026

**Report and Observations**

In pursuance to the direction/order of the Hon'ble NGT dated 24.04.2026, an inspection was carried out on 07th May 2026 to verify the claims made in the affidavit filed by Shri Philosopher Iawphniaw, Proprietor of M/s Oriental Star Luxury Resort, dated 23rd April 2026.

**Verification of Affidavit Claims**

The affidavit stated the following:

<b>Structure</b>	<b>Claimed Dimension</b>	<b>Status</b>
Wall No. 1	Length: 158 ft, Height: 14 ft (6 ft below ground), Width: 4.8 ft	<b>Found complete</b>
Wall No. 2	Length: 78 ft, Height: 13.6 ft (6 ft below ground), Width: 6 ft	<b>Found complete</b>

**Observation:** Both retaining walls have been constructed using reinforced concrete and stone masonry. The construction methodology appears adequate for slope stabilization and erosion control. No fresh dumping of soil or boulders was observed along the Wah Lwu stream bank. The stream water downstream was clear of mud or boulders.

**Additional Observations (As depicted in photographic evidence dated 07.05.2026)**

While the retaining wall construction is **substantially complete** and the dumped material has been secured, the following **environmental stabilization gaps** were noted:

- **Bare Slopes:** The slopes above and immediately behind the completed retaining walls remain largely devoid of vegetative cover. The soil is exposed.

- **Risk of Erosion:** During very heavy storm or act of nature, the exposed soil on these slopes is vulnerable undermining the long-term efficacy of the retaining walls.

#### **Recommendation for Further Stabilization:**

In order to achieve **complete and sustained compliance** with soil conservation and sediment control norms, and to prevent future erosion during heavy storms or rainfall, it is recommended that:

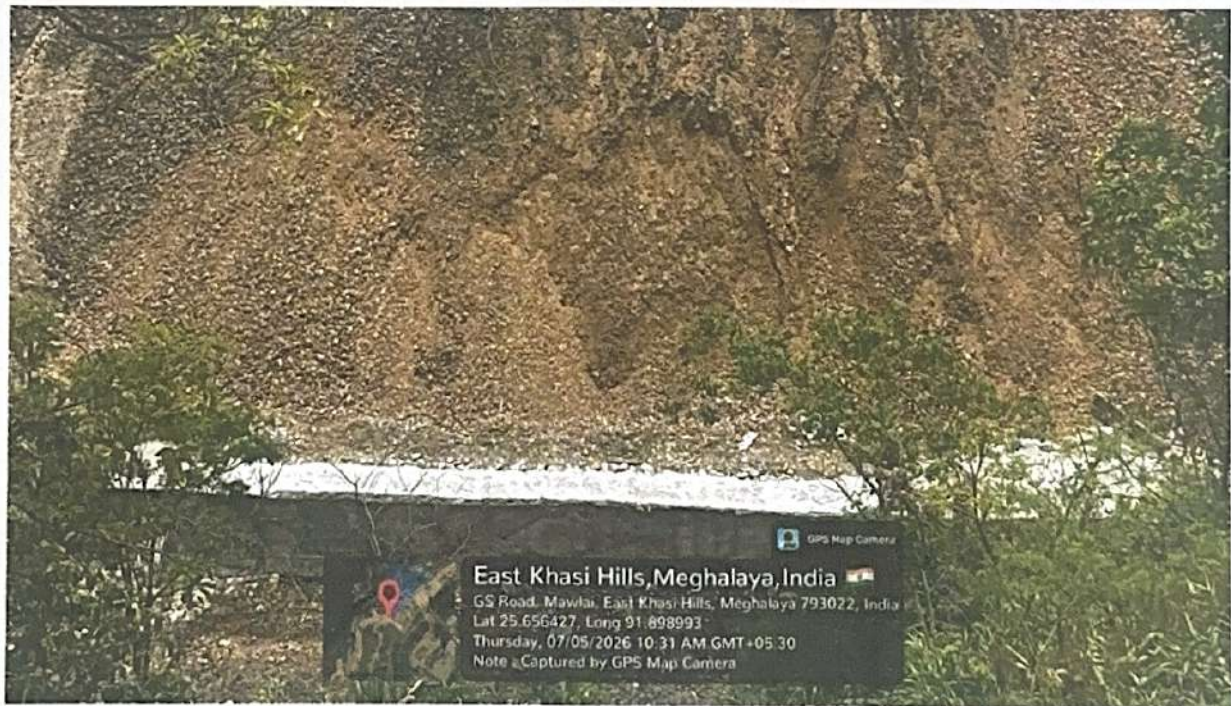
**The slopes adjacent to the retaining walls be immediately planted with deep-rooted, native tree/shrub species and fast-growing grass cover to bind the soil, prevent breakage of loose earth, and provide long-term slope stabilization in the process.**

#### **Conclusion**

The structural compliance as per the affidavit dated 23.04.2026 stands **verified and confirmed**. However, to fully mitigate erosion and siltation risks to Wah Lwu stream, vegetative slope stabilization is essential.



M S Tiewsoh,  
Environmental Engineer,  
Meghalaya State Pollution Control Board.



Retaining wall has been completed but vegetation needs to be planted on the slope for further slope stabilization.



The two Retaining walls that have been constructed



amit singh &lt;semasingh.office@gmail.com&gt;

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**OA/158/2024/EZ (Earlier O.A. No. 731/2024/PB) News Item titled "Soil dumping: Umiam river cries for help" appearing in thehillongtimes.com dated 26.05.2024**

1 message

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**amit singh** <semasingh.office@gmail.com>

Mon, May 25, 2026 at 3:55 PM

To: surendra kumar &lt;surendra\_kr15@rediffmail.com&gt;, Avijit Mani Tripathi &lt;avijitmani@gmail.com&gt;

Dear Sir, /Madam

Kindly Find attached scanned copy Affidavit being e- filed on behalf of Meghalaya State Pollution Control Board, which is being served in advance copy as proof of service.

Thanking you.  
Best Regards,  
Ms.K.Enatoli Sema

(Clerk)  
Rahul Mo. 7503630697

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